

DIVISION BENCH

P-104

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/19(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>IDBI BANK LIMITED VS GUPTA POWER INFRASTRUCTURE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. ] For the Financial Creditor

Ms. R. Sanyal, Adv. ]

Ms. Zeba Khan, Adv. ]

Ms. Muskan Saha, Adv. ]

Mr. Tanay Agarwal, Adv. ] For the Corporate Debtor

Mr. Rohit Bhattacharjee, Adv.]

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Corporate Debtor submits that the reply affidavit has been filed.
3. List this matter for argument on **09.08.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**